GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA UNSTARRED QUESTION NO-62

ANSWERED ON- 01/12/2025

14TH ROUND OF COMMERCIAL COAL MINE AUCTIONS

62. SMT. RANJEET RANJAN:

Will the Minister of *COAL* be pleased to state:

- (a) the number and type of coal mines offered under the 14th round of commercial coal mine auctions details thereof, State-wise;
- (b) the number of mines offered under the Coal Mines (Special Provisions) Act, 2015, and the Mines and Minerals (Development and Regulation) Act, 1957;
- (c) the total number of bids received for each mine;
- (d) the details of successful bidders for each mine, including the company name, bid value, production capacity, and timeline for commencement of operations; and
- (e) measures taken by Government to ensure transparency and competitiveness in the 14th round of auctions?

ANSWER

THE MINISTER OF COAL & MINES

(SHRI G. KISHAN REDDY)

(a) The number and type of coal mines offered under the 14th round of commercial coal mine auctions, State-wise, is tabulated below:

State	Total	Type of coal mine		
		Fully Explored	Partially Explored	
Andhra Pradesh	3	2	1	
Chhattisgarh	15	10	5	
Madhya Pradesh	2	1	1	
Maharashtra	5	2	3	
Odisha	12	1	11	
Telangana	1	1	0	
West Bengal	3	3	0	
Total	41	20	21	

- (b) 5 coal mines are offered under the Coal Mines (Special Provisions) Act, 2015, and 36 coal mines are offered under the Mines and Minerals (Development and Regulation) Act, 1957.
- (c) & (d) Last date for submission of bid is December 15,2025. No bid has been received till date.
- (e) The auction process is conducted through the secure online platform of MSTC Ltd., a Public Sector Undertaking under the Ministry of Steel. All bids submitted on the MSTC portal are encrypted to ensure data security and confidentiality. Decryption of online bids and opening of physical bids are undertaken in the presence of the participating bidders to maintain transparency. During the forward auction, the latest highest offer is visible to all eligible bidders, enabling fair competition.

Further, to ensure competitive participation, no affiliate or associated entity is allowed to participate in the auction of same coal mine.
